

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata



ORDER SHEET

COURT NO. : 1

06.03.2020

C.P.C/351/59/2019

O.A./351/1292/2018

(A & N) (MENTIONED)

ITEM NO:36

FOR APPLICANTS(S) Adv. :

CHANCHALA MALAKAR

-V/S-

MR CHETAN B SANGHIL & ORS

FOR RESPONDENTS(S) Adv.:

Mr. B. K. Das

Mr. R. Halder

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>Ld. counsel for both sides are present.</p> <p>Ld. counsel for the petitioner submits that he is satisfied with the compliance report.</p> <p>Accordingly, Contempt Proceedings are dropped. Notices issued, if any, are discharged.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p> |